

Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020 for the period 01.09.2020 to 15.09.2020

	01/09/20	02/09/20	03/09/20	04/09/20	05/09/20	06/09/20
Session I (11.00 a.m. to 02.00 p.m.)		HHJ Smt. A. D. Deo (C. R.11)	HHJ Shri. A. Z. Khan (C. R.15)	HHJ Shri. L. S. Chavan (C. R.14)	HHJ Shri. S. S. Oza (C. R. 13)	
		Administrative Charge & Holding Charge of C. R. No. 12, 15	Holding Charge of C. R. No. 09 & 10	Holding Charge of C. R. No. 13 & 15 14 is kept with HHJ Shri. L. S. Chavan	Administrative Charge & Holding Charge of C. R. No. 11 12 & 15.	
Session II (11.00 a.m. to 02.00 p.m.)		HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Smt. H. C. Sherde (C. R. 12)	HHJ Shri. D. D. Khoche (C. R. 09)	HHJ Shri. M. I. Lokwani (C. R.07)	
	HHJ Shri. M. I. Lokwani (C. R. 7) Holiday Judge	Holding Charge of C. R. No. 09, & 13	Holding Charge of C. R. No. 11, 13	Holding Charge of C. R. No. , 10, 11 & 12	Holding Charge of C. R. No. 09 & 10 Charge of C. R. 07 is kept with HHJ Shri. M. I. Lokwani	HHJ Shri. M. I. Lokwani (C. R. 7) Holiday Judge
	Unitary Staff of C. R. No. 7 is directed to attend the duty.					Unitary Staff of C. R. No. 7 is directed to attend the duty.
Private & Commercial		HHJ Shri. K. V. More (C. R. 04)	HHJ Shri. H. B. Galikwad (C. R. 8)	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01)	HHJ Shri. H. B. Sirsalkar (C. R. No 3)	
(11.00 a.m. to 02.00 p.m.)	Affirmation Duty Mrs. A. M. Bagwe (A.R.)	Holding Charge of C. R. No. 1,2,3, & 16	Administrative Charge & Holding Charge of C. R. No. 1, 2, 3, 4, 5 & 16.	Holding Charge of C. R. No. 2, 3, 4, & 5	Holding Charge of C. R. No. 1, 4, 5 & 16.	Affirmation Duty Mrs. A. M. Bagwe (A.R.)
BMC & MHADA (11.00 a.m. to 02.00 p.m.)		HHJ Shri. M. H. Shaikh (C. R. 05)	HHJ Shri. D. B. Mane (C. R. 6)	HHJ Shri. S. N. Salve (C. R. 16)	HHJ Smt. Y. K. More (C. R. 02)	
		Holding Charge of C. R. No. 6, 7, 8 & 14.	Holding Charge of C. R. No. 07, & 14.	Holding Charge of C. R. No. 6, 7, 8,	Holding Charge of C. R. No. 6, 8 & 14	

Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020 for the period 07.09.2020 to 13.09.2020

	07/09/20	08/09/20	09/09/20	10/09/20	11/09/20	12/09/20	13/09/2020
Session I	HHJ Smt. A. D. Deo (C. R. 11)	HHJ Shri. A. Z. Khan (C. R. 15)	HHJ Shri. L. S. Chavan (C. R. 14)	HHJ Shri. S. S. Oza (C. R. 13)	HHJ Smt. A. D. Deo (C. R. 11)		
(11.00 a.m. to 02.00 p.m.)	Administrative Charge & Holding Charge of C. R. No. 12, 15	Holding Charge of C. R. No. 09 & 10	Holding Charge of C. R. No. 13 & 15 14 is kept with HHJ Shri. L. S. Chavan	Administrative Charge & Holding Charge of C. R. No. 11, 12 & 15.	Administrative Charge & Holding Charge of C. R. No. 12, 15		
Session II	HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Smt. H. C. Shende (C. R. 12)	HHJ Shri. D. D. Khochoe (C. R. 09)	HHJ Shri. M. I. Lokwani (C. R. 07)	HHJ Shri. S. U. Baghele (C. R. 10)	HHJ Shri. M. I. Lokwani (C. R. 7) Holiday Judge	HHJ Shri. M. I. Lokwani (C. R. 7) Holiday Judge
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 09, & 13	Holding Charge of C. R. No. 11, 13	Holding Charge of C. R. No. 10, 11 & 12	Holding Charge of C. R. No. 09 & 10 Charge of C. R. 07 is kept with HHJ Shri. M. I. Lokwani	Holding Charge of C. R. No. 09, & 13	Unitary Staff of C. R. No. 7 is directed to attend the duty.	Unitary Staff of C. R. No. 7 is directed to attend the duty.
Private & Commercial	HHJ Shri. K. V. More (C. R. 04)	HHJ Shri. H. B. Gaikwad (C. R. 8)	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01)	HHJ Shri. H. B. Siresalkar (C. R. No 3)	HHJ Shri. K. V. More (C. R. 04)	Affirmation Duty Mrs. A. M. Bagwe (A.R.)	Affirmation Duty Mrs. A. M. Bagwe (A.R.)
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 1,2,3, & 16	Administrative Charge & Holding Charge of C. R. No. 1, 2, 3, 4, 5 & 16.	Holding Charge of C. R. No. 2, 3, 4, & 5	Holding Charge of C. R. No. 1, 4, 5 & 16.	Holding Charge of C. R. No. 1,2,3, & 16		
BMC & MHADA	HHJ Shri. M. H. Shaikh (C. R. 05)	HHJ Shri. D. B. Mane (C. R. 6)	HHJ Shri. S. N. Salve (C. R. 16)	HHJ Smt. Y. K. More (C. R. 02)	HHJ Shri. M. H. Shaikh (C. R. 05)		
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 6, 7, 8 & 14.	Holding Charge of C. R. No. 07, & 14.	Holding Charge of C. R. No. 6, 7, 8,	Holding Charge of C. R. No. 6, 8 & 14	Holding Charge of C. R. No. 6, 7, 8 & 14.		

Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020 for the period 14.09.2020 to 15.09.2020

	14.09.2020	15.09.2020
Session I (11.00 a.m. to 02.00 p.m.)	HHJ Shri. A. Z. Khan (C. R. 15) Holding Charge of C. R. No. 09 & 10	HHJ Shri. L. S. Chavan (C. R. 14) Holding Charge of C. R. No. 13 & 15 Charge of C. R. No. 14 is kept with HHJ Shri. L. S. Chavan
Session II (11.00 a.m. to 02.00 p.m.)	HHJ Smt. H. C. Shende (C. R. 12) Holding Charge of C. R. No. 11, 13	HHJ Shri. D. D. Khoche (C. R. 09) Holding Charge of C. R. No., 10, 11 & 12
Private & Commercial (11.00 a.m. to 02.00 p.m.)	HHJ Shri. H. B. Gaikwad (C. R. 8) Administrative Charge & Holding Charge of C. R. No. 1, 2, 3, 4, 5 & 16.	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, & 5
BMC & MHADA (11.00 a.m. to 02.00 p.m.)	HHJ Shri. D. B. Mane (C. R. 6) Holding Charge of C. R. No. 07, & 14.	HHJ Shri. S. N. Salve (C. R. 16) Holding Charge of C. R. No. 6, 7, 8,

(S. S. Sawant)

2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai

Dated this 31st Day of August, 2020